

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	1
COMPANY PETITION/APPLICATION NO.	CA(CAA) SR No.3857/230/HDB/2017
NAME OF THE COMPANY	People Combine Educational
	Initiatives Limited
NAME OF THE TRANSFEROR	
	People Combine Educational
	Initiatives Limited
NAME OF THE TRANSFEREE	
UNDER SECTION	230

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phoniken	Advocto	LCPKUMANFORAWQ	10. NL C
		944140790.	

## Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
		-
	Designation	Designation E-mail & Telephone No.

Heard Mr.K.Phani Kumar, learned counsel for the petitioner. He requested to grant some time for complying with the objections. Post the case on 07.12.2017

Member (Technical)

Member (Judicial)

RSN